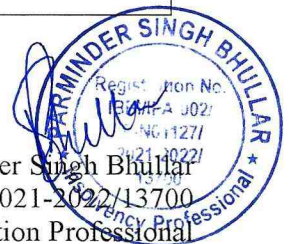


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VENTURE SUPPLY CHAIN PRIVATE LIMITED DEALING IN WIDE RANGE OF CARGO,
COURIER, LOGISTICS AND TRANSPORTATION SERVICES, REGISTERED OFFICE
MAHIPALPUR, NEW DELHI-110037.

) Under Regulation 36A) 1 (of the Insolvency and Bankruptcy Board of India)Insolvency Resolution
Process for Corporate Persons (Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Venture Supply Chain Private Limited CIN No. U60300DL2014PTC273346 PAN No. AAECV9487H
2.	Address of the registered office	H. No. 176, Kh. No. 1126, G F, Block-B, Pocket-4, Street No. 8, Rangpuri, Mahipalpur, South West Delhi-110037
3.	URL of website	www.vsepl.in
4.	Details of place where majority of fixed assets are located	Trucks stationed at various locations across different states
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/workmen	2
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL.	Can be sought by sending a request to Resolution Professional at ibc.venturesupplychain@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending a request to Resolution Professional at: ibc.venturesupplychain@gmail.com
10.	Last date for receipt of expression of interest	15-09-2025
11.	Date of issue of provisional list of prospective resolution applicants	25-09-2025
12.	Last date for submission of objections to provisional list	30-09-2025
13.	Date of issue of final list of prospective resolution applicants	10-10-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15-10-2025
15.	Last date for submission of resolution plans	14-11-2025
16.	Process email id to submit Expression of Interest	ibc.venturesupplychain@gmail.com



Parminder Singh Bhullar
IBBI/PA-002/IP-N01127/2021-2022/13700
Resolution Professional

For Venture Supply Chain Private Limited
Address: E-10/313, Mangal Puri Gali, Ghanapur Road,
Khandwala, Water Tank, Amritsar 143104, Punjab

Date: 29-08-2025
Place: New Delhi

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR VENTURE SUPPLY CHAIN PRIVATE LIMITED DEALING IN WIDE RANGE OF CARGO, COURIER, LOGISTICS AND TRANSPORTATION SERVICES, REGISTERED OFFICE MAHIPALPUR, NEW DELHI-110037.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Venture Supply Chain Private Limited CIN No. U60300DL2014PTC273346 PAN No. AAECV9487H
2.	Address of the registered office	H. No. 176, Kh. No. 1126, G F, Block-B, Pocket-4, Street No. 8, Rangpuri, Mahipalpur, South West Delhi-110037
3.	URL of website	www.vscpl.in
4.	Details of place where majority of fixed assets are located	Trucks stationed at various locations across different states
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	2
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending a request to Resolution Professional at ibc.venturesupplychain@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending a request to Resolution Professional at: ibc.venturesupplychain@gmail.com
10.	Last date for receipt of expression of interest	15-09-2025
11.	Date of issue of provisional list of prospective resolution applicants	25-09-2025
12.	Last date for submission of objections to provisional list	30-09-2025
13.	Date of issue of final list of prospective resolution applicants	10-10-2025
14.	Date of issue of Information Memorandum, evaluation matrix, and Request for Resolution Plans to prospective applicants	15-10-2025
15.	Last date for submission of Resolution Plans	14-11-2025
16.	Process email id to submit Expression of Interest	ibc.venturesupplychain@gmail.com

Sd/-

Parminder Singh Bhullar

IBBI/IPA-002/IP-N01127/2021-2022/13700

Resolution Professional

For Venture Supply Chain Private Limited

Date: 29-08-2025

Place: New Delhi

Address: E-10/313, Mangal Puri Gali, Ghanupur Road,

Khandwala, Water Tank, Amritsar 143104, Punjab



केनरा बैंक Canara Bank
(A Govt. of India Undertaking)

सिंडिकेट Syndicate



**E-AUCTION
SALE NOTICE**

**ARMB, Plot No. - 2 Ground Floor Near Hotel Deventure Namastey Chowk Karnal,
Authorised officer :- Mr. Ranjeet Kumar, (M) 85728-16290, Mail ID: cb6290@canarabank.com**

E-AUCTION SALE NOTICE

E-Auction Sale Notice for Sale of Immovable/Movable Properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6(2) 8(6) & 9 of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Canara Bank will be sold on "As is where is", "As is what is", and "Whatever there is" in Auction arranged by the service provider M/s PSB Alliance (Baanknet), (8291220220), E-mail : support.BAANKNET@psballiance.com through the website https://baanknet.com/

LAST DATE OF RECEIPT OF EMD IS 12.09.2025 UPTO 5:00 P.M.

DATE OF E-AUCTION IS 15.09.2025 (12:30 PM TO 1:30 P.M.)

(with unlimited extension of 5 minutes duration each till the conclusion of the sale)

SL NO.	Branch Name/Name & Address of the Borrower(s)/ Guarantor(s)	Brief Description of Property/ies	Total Liabilities as on specified Date	Reserve Price (in Rs.)	Earnest Money Deposit (EMD) (in Rs.)	Details of A/c No. IFSC CODE Possession notice
24	1. Touchlife Enterprises Private Ltd. a. Registered Office Address: G-74, Baani Square, behind Hilton Garden Inn, Sector 50, Gurgaon, Haryana - 122001. b. Factory Address: G/F Plot no 1, Mohammadpur Jharsa Industrial Area, Sector 36, Gurgaon, Haryana- 122001. c. Corporate Office Address: A22, Vastu Apartments Plot no 70, Sector 55, Gurgaon, Haryana- 122011. 2. Mr. Sunil Kumar Upadhyay S/o LT. Sri G.R. Upadhyay, Address: 4-Maruti Estate Phase II, Agra, Uttar Pradesh- 282010. 3. Mrs. Kshama Pathak W/o Prashant Pathak A 22, Vastu Apartments, Plot No 70, Sector 55, Gurgaon, 122011. 4. Mr. Prashant Pathak S/o Bajajindra Nath Pathak R/o A-22, Vastu Apartments, Plot No 70, Sector 55, Gurgaon, 122011. 5. Late Mrs. Manju Pathak W/o BN Pathak (Through Legal Heirs) A 22, Vastu Apartments, Sector 55, Plot No 70 Gurgaon, Haryana- 122011.	All that part and parcel of the commercial shop situated at G-74, Ground Floor, Block-B, Bani Square, Sector-50, Gurgaon having super area of 356.13 sq ft. Boundaries are as below:- North: Entry/Passage, South: Others 50, Gurgaon, Haryana - Shop, East: Shop No. G-73, West: Shop No. G-75.	Total liabilities as on 05.04.2024 Rs. 68,00,000/- Plus further interest & other Charges (minus recovery, if any)	Rs. 68,00,000/-	Rs. 6,80,000/-	209272434 CNBR0006290 Symbolic Possession

OTHER TERMS AND CONDITIONS:

A) Auction/bidding shall be only through "Online Electronic Bidding" through the website <https://BAANKNET.com> Bidders are advised to go through the website for detailed terms before taking part in the e-auction sale proceedings.

B) The property can be inspected, with Prior Appointment with **Authorised Officer, on 10.09.2025**

C) The property is being sold with all the existing and further encumbrances whether known or unknown to the bank. The Authorised officer/Secured Creditor shall not be responsible in any way for any third party claims/ rights/ dues. The purchaser should conduct due diligence on all aspects related to the property to his satisfaction. The bidder is advised to in their own interest to satisfy themselves with the title and correctness of others details pertaining to the secured assets including the size/area of the immovable secured asset in question and also ascertain any other dues/liabilities/encumbrances from the concerned authorities to their satisfaction before submitting the bid. The purchaser shall not be entitled to make any claim against the Authorised officer/ Secured Creditors in this regard at a later date.

D) In the event of any default in payment of any of the amounts, or if the sale is not completed by reasons of default on the part of the purchaser/ bidder within the aforesaid time limit, the bank shall be entitled to forfeit all monies paid by the purchaser/ bidder till then and put up the secured asset(s) for sale again, in its absolute discretion. Further, all costs, expenses incurred by the bank on account of such resale shall be borne and paid by the defaulting purchaser.

E) The property will be sold for the price which is more than the Reserve Price and the participating bidders may improve their offer further during auction process.

F) EMD amount of 10% of the Reserve Price is to be deposited in E-Wallet of M/s PSB Alliance Private Limited (Baanknet) portal directly or by generating the Challan therein to deposit the EMD through RTGS/NEFT in the account details as mentioned in the said challan on or before **12.09.2025 by 05:00 PM.**

G) Intending bidders shall hold a valid digital signature certificate and e-mail address. For details with regard to digital signature please contact the service provider M/s PSB Alliance (Baanknet), Help Desk No. (8291220220), E-mail: support.baanknet@psballiance.com through the website https://baanknet.com/

H) After payment of the EMD amount, the intending bidders should submit a copy of the following documents/details on or before **12.09.2025 by 05:00 PM. to Canara Bank, ARMB Branch, Plot No-2, Ground Floor, Near Hotel Deventure, Namaste Chowk, Karnal by hand or by email.**

i) Demand Draft/ Pay order towards EMD amount. If paid through RTGS/NEFT, acknowledgement receipt thereof with UTR No.

ii) Photocopies of PAN Card, ID Proof and Address proof. However, successful bidder would have to produce these documents in original to the Bank at the time of making payment of balance amount of 25% of bid amount.

iii) Bidders Name, Contact No, Address, E Mail Id.

iv) Bidder's A/c details for online refund of EMD.

I) The intending bidders should register their names at portal <https://baanknet.com/> and get their User ID and password free of cost. Prospective Bidders may avail online training on E-auction from the service provider **M/s PSB Alliance (Baanknet), Helpdesk No – 8291220220 (E-mail : support_baanknet@psballiance.com) and Sh. Animesh Jain, Mobile Number 7046612345 (Email animesh@procure247.com), through the website https://baanknet.com/.**

J) EMD deposited by the unsuccessful bidder shall be refunded to them. The EMD shall not carry any interest.

K) Auction would commence at Reserve Price, as mentioned above. Bidders shall improve their offers in multiples of **Rs.50,000/-** The bidder who submits the highest bid (above the Reserve price) on closure of "Online" auction shall be declared as successful bidder. Sale shall be confirmed in favour of the successful bidder, subject to confirmation of the same by the secured creditor.

L) The successful bidder shall deposit 25% of the sale price (inclusive of EMD already paid), immediately on declaring him/her as the successful bidder and the balance within 15 days from the date of confirmation of sale by the secured creditor. This amount shall be deposited by way of Demand Draft in favour of Authorized Officer, Canara Bank, ARMB Branch OR shall be deposited through RTGS/NEFT/Fund Transfer to credit of account of Canara Bank, ARMB Branch, **A/c. No. 209272434, IFSC Code: CNBR0006290.** If the successful bidder fails to pay the sale price, the deposit made by him shall be forfeited by the Authorised Officer without any notice and property shall forthwith be put up for sale again.

M) For sale proceeds of Rs. 50.00 Lakhs (Rupees Fifty Lakhs) and above, the successful bidder will have to deduct TDS at the rate 1% on the Sale proceeds and submit the original receipt of TDS certificate to the Bank.

N) All charges for conveyance, stamp duty/ GST/ registration charges etc., as applicable shall be borne by the successful bidder only.

O) Authorised Officer reserves the right to postpone/ cancel or vary the terms and conditions of the e-auction without assigning any reason thereof.

P) In case there are bidders who do not have access to the internet but interested in participating the e-auction, they can approach concerned Circle office or Canara Bank, ARMB, Plot No-2, Ground Floor, Near Hotel Deventure, Namaste Chowk, Karnal who, as a facilitating centre, shall make necessary arrangements.

Q) For further details contact Mr. Ranjeet Kumar, Chief Manager Canara Bank Asset Recovery Management Branch (ARMB), Karnal, Ph. No. 0184-4041820, 85728-16290 during office hours on any working day. E-mail id: cb6290@canarabank.com OR the service provider BAANKNET (M/s PSB Alliance Pvt. Ltd), (Contact No. 7046612345/6354910172/8291220220/9892219848/ 8160205051, Email:support.BAANKNET@psballiance.com).

SPECIAL INSTRUCTION/CAUTION

Bidding in the last minutes/seconds should be avoided by the bidders in their own interest. Neither Canara Bank nor the Service Provider will be responsible for any lapses/failure (Internet failure, Power failure, etc.) on the part of the bidder or vendor in such cases. In order to ward off such contingent situation, bidders are requested to make all the necessary arrangements/alternatives such as back-up, power supply and whatever else required so that they are able to circumvent such situation and are able to participate in the auction successfully.

STATUTORY 15 DAYS SALE NOTICE UNDER THE SARFAESI ACT, 2002

Date :- 29.08.2025 Place :- Karnal Authorised Officer, Canara Bank



**बैंक ऑफ महाराष्ट्र
Bank of Maharashtra**
महाराष्ट्र सरकार का बैंक
एक बीबीएच एक बैंक

ZONAL OFFICE: FIRST FLOOR, JAI KARTAR BHAWAN, NEAR CIRCUIT HOUSE, FERROZPUR ROAD, LUDHIANA, 141001; TEL: 0161-2495472;
E-MAIL: RECOVERY_LDH@MAHABANK.CO.IN, LEGAL_LDH@MAHABANK.CO.IN
HEAD OFFICE: 'LOKMANGAL', 1501, SHIVAJI NAGAR, PUNE - 411 005

SALE NOTICE FOR SALE OF MOVABLE PROPERTIES

E-Auction Sale Notice for Sale of movable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower/s and Guarantor/s that the below described movable properties mortgaged/charged to the Bank of Maharashtra, the possession of which have been taken by the Authorised Officer of Bank of Maharashtra, will be sold on "As is where is", "As is what is", and "Whatever there is" on **06.10.2025** for properties below , for recovery of the balance due to the Bank of Maharashtra from the Borrower (s) and Guarantor(s) as mentioned in the table. Details of the Borrower/s and Guarantor/s, amount due, Short description of the movable property and encumbrances known thereon, possession type, reserve price and the earnest money deposit are also given as under –

Sr. No.	Branch	Name of Borrower / Guarantor / Co-Borrower / Proprietor	Amount Due (Less recovery effected in the account's thereafter and till the final realisation of all the Bank's dues)	Short description of the immovable property with known encumbrances	Possession Type	RESERVE PRICE EARNEST MONEY DATE OF AUCTION
1.	AMRITSAR	KALSI PLYWOOD MACHINERY CO., Shri. Parminder Singh Kalsi S/o Shri. Pratik Singh Kalsi	Rs. 1,89,54,521.00/- plus unapplied interest thereon as applicable, expenses and other charges w.e.f. 15/12/2023	Plant and Machinery and fixed assets refer to Industrial equipment and tools used in manufacturing. Processing like Automatic Plywood/Door Cutting Machine, Milling Machine, Lathe Machine, Bandsaw Machine and Raw Material etc.	Physical Possession	Reserve Price: Rs. 66,00,000/- EMD: Rs. 6,60,000/- Date of Auction: 06.10.2025

Inspection for Sr. 1 on 26.09.2025 at 11.00 am to 3.00 pm (On prior Appointment with respective Branch Head or ZO)

Auction sale/bidding would be only "Online Electronic Bidding" process. For detailed terms and conditions of the sale, E-Auction Tender Documents containing online e-auction bid form, declaration etc. please visit "https://bankofmaharashtra.in/proposal_for_sale" <https://baanknet.com> (2) This publication notice is also **Thirty days'** statutory notice under SARFAESI Act to the above mentioned accounts' borrowers/guarantors/mortgagors. (3) For additional information please contact **Mr. Vikas Sachdeva – 9478455246; Mr. Rohit- 9914906997.** (4) This notice is also being published in vernacular language. The English version shall be final in any case of dispute.

Dated: 28.08.2025 Place: Ludhiana

**AUTHORISED OFFICER & CHIEF MANAGER,
BANK OF MAHARASHTRA, LUDHIANA**

NOTICE

Piccadilly Agro Industries Limited
CIN: L01115HR1994PLC032244

Registered Office: Village Bradson, Umeri Road, Tehsil Indri, Dist. Karnal, Haryana-121010 Email ID: piccadillyagro@redtapeindia.com In compliance to the provisions of Schedule II and III of the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 and subsequent amendments made there to, it is hereby notified for information of all concerned that the shareholders whose name are given below either self/successor(s)/Nominee (S) have intimated the Company/Registrar that the share certificate(s) of Rs. 10/- each detailed below have been lost in transit or misplaced and that duplicate thereof in physical/demat form be issued/credited to them. Kindly note that if no objection from any person is received within 14 days from the date of publication of this notification, duplicate certificate/Entitlement Letter would be issued/credited to the shareholders/claimant.

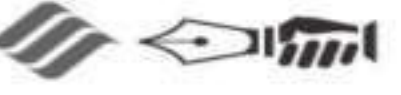
Name	Folio No.	No. of Securities	Certificate No.	Distinctive No.
Tula Ram	0009 3207	600	00180032	18057344
		300	00153365	02864971
		100	00110295	02819821

Date: 29-08-2025
Place: Chandigarh

For Piccadilly Agro Industries Limited
Company Secretary (signed)

For All Advertisement Booking

Call : 0120-6651214



CIN: L6591KL1992PLC006623
Registered Office : W - 4/ 638A, Manappuram House, P.O. Valapad, Thrissur - 680 567, Kerala, India

MANAPPURAM FINANCE LTD.

GOLD AUCTION NOTICE

The pledges, in specific and the public, in general, are hereby notified that public auction of the gold ornaments pledged in the below accounts is proposed to be conducted at the following branches on 16/09/2025 from 10.00 am onwards. We are auctioning gold ornaments defaulted customers who have failed to make payment of his/her loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without further notice. Changes in venue or date (if any) will be displayed at auction centre and on website without any further notice.

List of pledges:-

CHANDIGARH, BURAIL CHANDIGARH, 121780730014627, DHANAS CHANDIGARH, 126910730012997, 3088, 3130, 3156, PIPWALA TOWN, 122220700028682, 122220730015331, AMBALA, AMBA MARKET, AMBALA, 128320730007836, 7865, MANAV CHAWK AMBALA, 101760700730219, MODEL TOWN AMBALA, 109660700031524, NICKELSON ROAD, AMBALA, 126520700024367, FATEHABAD, FATEHABAD, 1292507300035722, 129250730015731, TOHANA ,FATEHABAD, 129690700023588, 129690730031856, HISAR, HANSI HISAR, 131230700025767, 5864, 5865, 5868, 5869, 131230730021612, 1778, RED SQUARE MARKET, 123360730049056, 9161, HISSAR, HISSAR, 118710700033893, 4753, 4881, 4896, 4946, JIND, BHAGWAN NAGAR JIND, 130840700025870, 5881, 130840730030492, 7258, 7327, JIND, 119740700029977, 119740700030770, 119740730020702, 0705, 0771, 0773, 0789, RAILWAY ROAD SAFIDON, 130760700018087, KAITHAL, CHEEKA ,HARYANA, 133170700027702, CHEEKA KAITHAL ROAD, 133740700017164, 7528, 7674, KAITHAL HARYANA, 133940700014984, 5244, 133940730012850, KURUKSHETRA, KURUKSHETRA SECTOR 17, 118430700017670, 7673, 7675, 7722, PEHOWA, 127110700017103, 1271107300014633, PANCHKULA, KALKA PANCHKULA, 131890730004148, PINJORE, PANCHKULA, 128050730006649, SECTOR 17 PANCHKULA, 127460700029184, 127460730008876, 8959, 8977, 8978, PANIPAT, G.T. ROAD PANIPAT, 126630730005693, MODEL TOWN,PANIPAT, 134860700019623, 134860730006247, SAMALKHA PANIPAT, 1313207000014625, 4875, 131320730009451, SANJAY CHOWK PANIPATH, 117140700030539, 117140730007135, 117140730011183, 1210, KANGRA, DHARAMSHALAH ROAD KANGRA, 135950730010947, 0973, 0978, 0979, MANDI, NER CHOWK SUNDERNAGAR, 139010730002913, SUNDER NAGAR-HP, 136030700009715, 136030730006793, SOLAN, BADDI.H.P, 135990700016056, PARWANOO, 127190700008214, 127190730005015, THAKUR COMPLEX SOLAN, 135150700012267, 2290, 2291, 135150730012567, 2568, 2569, 2570, 2578, 2581, 2620, UNA, HAMIRPUR ROAD UNA, 123910700007558, AMRITSAR, AKASH AVENUE, 109990700051301, 7661, 7843, 8904, 109990730072447, 2500, CITY CENTRE,AMRITSAR, 126490700007868, 7928, 7929, 7931, 7984, 7985, 8010, 8011, 8100, 8101, 8102, 8103, 8104, 8105, 8115, 8121, 8137, 8138, 8139, 8140, 8151, 8152, 8518, 126490700012351, 2366, 2374, 126490730012239, COURT ROAD, 124660730019245, DHABADIKA, AMRITSAR, 128370700001305, 128370700018568, 9063, 9070, MAJITHA ROAD,AMRITSAR, 126770700018944, 9660, PUTLIGHAR AMRITSAR, 110950730041016, RANJITH AVENUE,AMRITSAR, 128390700010812, TARN TARAN ROAD, 124980750000120, BARNALA, PAKKA COLLEGE ROAD BARNALA, 131830730086256, 7033, 7233, BATHINDA, BANK BAZAR ,BATHINDA, 131950700012975, 131950730048293, 8949, 9298, GT ROAD,BATHINDA, 123220730057345, 7414, FARIDKOT, KAMAINA GATE, FARIDKOT, 132860730013480, 3555, GURDASPUR, PATHANKOT RAILWAY ROAD, 120640700014245, 4246, 4247, 4248, 4252, 4257, 4305, 120640730025210, HOSIARPUR, HOSIARPUR, 135140700009156, 135140730021829, 2113, JALANDHAR, BASTI ADDA ROAD,JALANDHAR, 128540730008870, CANTT MARKET, 115150730019096, 9141, KAPURTHALA ROAD JALLANDHAR, 121470700016205, 6870, 121470730031140, 1141, PATHANKOT CHOWK,JALANDHAR, 125720700016515, 7215, 125720730011550, 1936, RAMA MANDI JALANDHAR, 114810700018641, VIJAYANAGAR PUNJAB, 119800700013168, 119800730011862, KAPURTHALA, KAPURTHALA, PUNJAB, 129160700012361, 2527, 129160730014558, 4599, LUDHIANA, BROWN ROAD, 123760730018865, CHOWK BASTI, LUDHIANA, 128250730032061, 2062, 2084, 2110, 2162, DASHMESH NAGAR, 113380700021548, MATA RANI CHOWK, 123950700041802, 1992, 2020, RAM NAGAR LUDHIYANA, 110690700028651, MOGA, AMRITSAR ROAD MOGA ,PUNJAB, 133600730020020, 0061, MOHALI, MOHALI, 101750700725426, 101750730014303, 4317, 4384, NAVANSAHAR, GAGAN RAILWAY ROAD,NAWANSHAHR, 133730700007423, PATIALA, GAGAN CHOWK,RAJPURA, 132620730021224, JAKHAL ROAD PATRAN, 132120730067891, PATIALA, 101370730015991, 5992, RAJPURA, 101340700052473, 101340730013067, RAJPURA TOWN, 128450700036825, SAMANA PATIALA, 134440700021687, 1705, 134440730049448, URBAN ESTATE PHASE 11-PATIALA, 131940730021224, 1323, RUPNAGAR, SUGAR MILL ROAD,MORINDA, 133890700013995, 4002, SANGRUR, BAJAKHANA,BARNALA, 131800700024236, CINEMA ROAD BARNALA, 132580700019285, 9289, 9386, 132580730057850, MATA MODI ROAD,SUNAM SANGRUR, 134810700022720, 134810730043727, SAHEED BHAGAT SINGH CHOWK ,SANGRUR, 133060700020922, 133060730041363,

Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders) by way of Cash on the same day of auction. Bidders should carry valid ID card/PAN card. For more details please contact 9911809139.

Authorised Officer
For Manappuram Finance Ltd

REDTAPE

REDTAPE LIMITED
CIN: L74101UP2021PLC156659
Regd. Office: Plot No. 8, Sector 90, Gautam Buddha Nagar, Noida-201301, Uttar Pradesh, India
Phone: +91 120-6994444 | +91 120-6994444
Email: compliance@redtapeindia.com Website: www.redtape.com

INFORMATION REGARDING 4th ANNUAL GENERAL MEETING

Dear Members,

The 4th Annual General Meeting ("AGM") of the Members of the Company will be held through Video Conferencing ("VC") facility on Friday, September 26, 2025 at 11:30 a.m. (IST) in compliance with all the applicable provisions of the Companies Act, 2013 and the rules made thereunder and the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 read with General Circular No. 09/2024 dated September 19, 2024 and with circulars issued earlier on the subject by Ministry of Corporate Affairs ("MCA") and Circular No. SEBI/HO/CFD/CFD-PoD-2/P/ CIR/2024/133 dated October 03, 2024 read with the circulars issued earlier on the subject by Securities and Exchange Board of India ("SEBI") (hereinafter collectively referred to as "Circulars"), to transact the business set out in the notice called the AGM.

Pursuant to the applicable provisions of MCA and SEBI circulars, the Annual Report for the financial year 2024-25 (including Notice of the AGM) will be sent, electronically, to all those members holding shares as on Friday, August 29th, 2025, and whose e-mail addresses are registered with the Registrar and Transfer Agent ("RTA") / Depositories. The said Annual Report including Notice will also be made available on the Company's website at www.redtape.com and on the website of stock exchanges BSE Limited and National Stock Exchange of India Limited www.bseindia.com and www.nseindia.com respectively and the website of National Securities Depository Limited ("NSDL") www.evoting.nsdl.com (agency for providing remote e-voting services).

The deemed venue of the AGM shall be the registered office of the company as the AGM is being convened through VC/OAVM physical presence of member at the venue is not required.

Manner of registering/updating email address:
Members holding shares in Physical Form are advised to update their KYC details i.e. PAN, Nomination, email ID, contact no., Bank A/c details and Specimen signature with RTA (i.e. KFin Technologies Limited at enward.rs@kfinetech.com) and members holding shares in Demat Form are advised to update their KYC and nomination with their Depositories concerned, if not already done pursuant to SEBI Master Circular No. SEBI/HO/MIRSD/POD-1/P/CIR/2024/37 dated 27th May, 2024 read with SEBI Circular No. SEBI/HO/MIRSD/POD-1/P/CIR/2024/81 dated 10th June 2024.

For Members who have not registered their email address a letter containing exact weblink of the website along with the exact path where annual report and notice of AGM is available will be sent at the address registered in the records of the company's depository.

Manner of Casting vote(s) through e-voting:
The Company will be providing remote e-voting facility to all its members for casting their votes on the business items as set out in the Notice of AGM. In addition, facility of e-voting during the AGM is also being provided by the Company. Procedure for e-voting (remote e-voting & during the AGM) is provided in the Notice of AGM.

Joining the AGM through VC/OAVM
Members can attend/ participate in AGM only through VC facility. Members attending AGM through VC facility shall be counted for the purpose of reckoning the quorum as per Section 103 of the Companies Act, 2013. Instructions for joining AGM through VC/OAVM facility, are being provided in the said Notice of AGM.

Members whose email ids are not registered with the Depositories/ Company's RTA, may refer procedure given in the Notice of AGM for procuring user ID and password and registration of email ids for e-voting. Members are requested to read carefully all the instructions given in the Notice of AGM for joining the AGM and manner of casting vote through e-voting facility.

In case of any queries, you may refer the Frequently Asked Questions (FAQs) and e-voting user manual for Members available at download section of www.evoting.nsdl.com or call on: 022-48867000 or send email at evoting@nsdl.com.

For REDTAPE Limited
Sd/-
Akhilendra Bahadur Singh
Company Secretary & Compliance Officer

Place: Noida
Date: August 28th, 2025


Leading Through Innovation

ACME Solar Holdings Limited

(formerly ACME Solar Holdings Private Limited) CIN: L40106HR2015PLC102129
Regd. Office: Plot No. 152, Sector - 44, Gurugram - 122002, Haryana, India
Tel: +91-124-7117000 • Fax: +91-124-7117001
Email: cs.acme@acme.in; Website: www.acmesolar.in;

INFORMATION REGARDING 10th ANNUAL GENERAL MEETING ("AGM") OF ACME SOLAR HOLDINGS LIMITED (FORMERLY KNOWN AS ACME SOLAR HOLDINGS PRIVATE LIMITED) ("THE COMPANY") TO BE HELD THROUGH VIDEO CONFERENCING ("VC")/ OTHER AUDIO-VISUAL MEANS ("OAVM")

Members are hereby informed that the 10th AGM of the Company will be held through VC/ OAVM on Monday, September 29, 2025 at 03:00 PM. (IST), in compliance with the applicable provisions of the Companies Act, 2013 and the rules made thereunder ("Act") read with General Circular No. 09/2024 dated September 19, 2024 and any other circulars issued in this regard by the Ministry of Corporate Affairs read with Securities and Exchange Board of India ("SEBI") Circular No. SEBI/HO/CFD/CFD-POD-2/P/CIR/2024/133 dated October 03, 2024 and any other applicable circulars issued in this regard by SEBI (collectively referred to as "Circulars") and the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, to transact the businesses as set out in the Notice of the AGM ("Notice").

In compliance with the above Circulars, copies of the Notice along with the Annual Report for the financial year 2024-25 ("Annual Report") will be sent to all the shareholders whose email addresses are registered with the depository(ies)/ depository participant(s). A letter providing the weblink, including the exact path, where complete details of the Annual Report are available, will be sent to those shareholders who have not registered their e-mail addresses with depository(ies)/ depository participant(s). Members who have not registered their e-mail address are requested to register their email address with their respective depository participant(s). Notice of AGM and the Annual Report 2024-25 will also be available on Company's website: www.acmesolar.in, website of the stock exchanges i.e. BSE Limited and National Stock Exchange of India Limited at www.bseindia.com and www.nseindia.com respectively, and also at the website of Kfin Technologies Limited (KFinTech) (e-voting agency) at <https://evoting.kfintech.com>.

Shareholders who have not registered their email address will have opportunity to cast their vote remotely on the business as set forth in the Notice of the AGM through remote e-voting or through e-voting system during the AGM. The manner of casting votes through remote e-voting or through e-voting during the AGM will be provided in the AGM Notice.

In case the shareholders have any query, they may write to the Company at cs.acme@acme.in.

For and on behalf of the Board of Directors of
ACME Solar Holdings Limited
(formerly known as ACME Solar Holdings Private Limited)
Sd/-
Rajesh Sodhi
Company Secretary and Compliance Officer

Place: Gurugram
Date: 28th August, 2025

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR VENTURE SUPPLY CHAIN PRIVATE LIMITED DEALING IN WIDE RANGE OF CARGO, COURIER, LOGISTICS AND TRANSPORTATION SERVICES, REGISTERED OFFICE MAHAPALPUR, NEW DELHI-110037.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Venture Supply Chain Private Limited CIN No. U60300DL2014PTC273346 PAN No. AAECV9487H
2. Address of the registered office	H. No. 176, Kh. No. 1126, G.F. Block-B, Pocket-4, Street No. 8, Rangpuri, Mahipalpur, South West Delhi-110037
3. URL of website	www.vscpl.in
4. Details of place where majority of fixed assets are located	Trucks stationed at various locations across different states
5. Installed capacity of main products/ services	N/A
6. Quantity and value of main products/ services sold in last financial year	N/A
7. Number of employees/ workmen	2
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending a request to Resolution Professional at ibc.venturesupplychain@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending a request to Resolution Professional at ibc.venturesupplychain@gmail.com
10. Last date for receipt of expression of interest	15-09-2025
11. Date of issue of provisional list of prospective resolution applicants	

फॉर्म-जी

अभिरुचि की अभिव्यक्ति हेतु आमंत्रण वेंचर सप्लाई चेन प्राइवेट लिमिटेड

कार्गो, कूरियर, लॉजिस्टिक्स और परिवहन सेवाओं की विस्तृत श्रृंखला में
कार्यरत, पंजीकृत कार्यालय महिपालपुर, नई दिल्ली-110037
(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कारपोरेट व्यक्तियों के लिए दिवाला प्रस्ताव
प्रक्रिया) विनियमों, 2016 के विनियम 36ए (1) के अधीन)

संबंधित विवरण

1.	पेन और सीआईएन/एलएलपी नंबर के साथ कारपोरेट देनदार का नाम	वेंचर सप्लाई चेन प्राइवेट लिमिटेड CIN No. U60300DL2014PTC273346 PAN No. AAECV9487H
2.	पंजीकृत कार्यालय का पता	म.सं. 176, खं. सं. 1126, जीएफ, ब्लॉक-बी, पॉकेट-4, गली नं. 8, रंगपुरी, महिपालपुर, दक्षिण पश्चिम दिल्ली-110037
3.	वेबसाइट का यूआरएल	www.vscpl.in
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	विभिन्न राज्यों में विभिन्न स्थानों पर ट्रक तैनात
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	एन/ए
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	एन/ए
7.	कामगार/कर्मचारियों की संख्या	2
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ), लेनदार की सूची सहित अन्य विवरण यूआरएल पर उपलब्ध हैं	ibc.venturesupplychain@gmail.com पर प्रस्ताव पेशेवर से अनुरोध भेजकर मांगा जा सकता है
9.	कोड की धारा 25(2)(एच) के अधीन प्रस्ताव आवेदकों के लिए पात्रता यूआरएल पर उपलब्ध हैं	ibc.venturesupplychain@gmail.com पर प्रस्ताव पेशेवर से अनुरोध भेजकर मांगा जा सकता है
10.	अभिरुचि की अभिव्यक्ति की प्राप्ति की अंतिम तिथि	15.09.2025
11.	प्रत्याशित प्रस्ताव आवेदकों की अनंतिम सूची जारी करने की तिथि	25.09.2025
12.	अनंतिम सूची पर आपत्तियों के प्रस्तुतिकरण की अंतिम तिथि	30.09.2025
13.	प्रत्याशित प्रस्ताव आवेदकों की अनंतिम सूची जारी करने की तिथि	10.10.2025
14.	प्रस्ताव आवेदकों से सूचना ज्ञापन, मूल्यांकन सारणी, प्रस्ताव योजना हेतु अनुरोध जारी करने की तिथि	15.10.2025
15.	प्रस्ताव योजना के प्रस्तुत करने की अंतिम तिथि	14.11.2025
16.	अभिरुचि की अभिव्यक्ति प्रस्तुत करने की प्रक्रिया ईमेल आईडी	ibc.venturesupplychain@gmail.com

हस्ता/-

परमिन्द्र सिंह भुल्लर

IBBI/IPA-002/IP-N01127/2021-2022/13700

प्रस्ताव पेशेवर

कृते वेंचर सप्लाई चेन प्राइवेट लिमिटेड

तिथि: 29.08.2025

पंजीकृत पता: ई-10/313, मंगल पुरी गली, घनुपुर रोड, खंडवाला,

स्थान: नई दिल्ली

वाटर टैंक, अमृतसर- 143104, पंजाब

